

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 63 of 2011

Dated : 21st September, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

M/s Indowind Energy Limited **... Appellant(s)**

Versus

Karnataka Electricity Regulatory Comm. & Ors. **....Respondent(s)**

Counsel for the Appellant(s): Mr. Sanjeev Kr. Saxena
Counsel for the Respondent(s): Mr. Raghavendra S. Srivatsa &

ORDER

The learned counsel for the Appellant seeks some more time for filing Rejoinder.

Post the matter on **27.09.2011**. In the meantime, the learned counsel for the Appellant is directed to file the rejoinder after serving copy on the other side.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/KS